GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1127 ANSWERED ON:15.11.2010 SEZ PROJECTS H Ahir Shri Hansraj Gangaram;Jakhar Shri Badri Ram ;Kataria Shri Lal Chand;Majumdar Shri Prasanta Kumar;Patil Shri A.T. Nana;Yadav Shri Om Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the sanctioned, operational and notified SEZs in the country, sector-wise and State-wise;

(b) the number of proposals pending with the Government for approval and notification alongwith the reasons therefor in this regard;

(c) the number of items/commodities exported from these SEZs during the last three years alongwith the value of export, item-wise and year-wise;

(d) the details of capital investment and number of persons employed in these SEZs so far;

(e) the details regarding land acquired for the approved and proposed SEZs so far; and

(f) whether some developers have requested for additional time, surrender of SEZs and if so, the response of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): In addition to the Seven Central Government SEZs and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approvals have been accorded to 580 proposals out of which 367 SEZs have been notified. A total of 122 SEZs are already exporting. The details of formally approved and notified SEZs, State-wise/location-wise and list of operational SEZs are available on the website: www. sezindia.nic.in. Proposals complete in all respects in terms of SEZ Rules, 2006 and supported by State Government recommendations are processed immediately for consideration of Board of Approval for SEZs.

(c) to (f): The break-up of sector wise exports for the last three financial years are as under:-

(Value in Rs. crore)

Sl. Sector 2007-08 2008-09 2009-10 No.

1 Biotech 159.45 832.65 456.48

2 Computer/ Electronic software 3985.26 16228.24 45784.26

3 Electronics hardware 11121.33 13035.87 17417.39

4 Electronics 518.71 338.16 930.62

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5 Engineering 1651.68 3089.34 4183.90
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6 Gems and Jewellery 23006.07 33435.55 43828.97
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7 Chemicals & Pharmaceuticals 1423.05 6386.21 73971.99

8 Handicrafts 30.33 38.13 49.77

9 Plastic and rubber 657.66 343.07 688.24

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10 Leather, footwear and 237.02 280.89 449.64 sports goods
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11 Food and Agro Industry 645.58 301.34 368.94

12 Non-conventional Energy 126.01 230.52 1398.09

13 Textiles and garments 1316.61 2951.53 3313.24

14 Trading and services 20866.97 18803.97 24884.22

15 Misc. 891.96 3393.55 2985.64

Total 66637.68 99689.02 220711.39

The exports in the first half of financial year 2010-11 has been to the tune of Rs. 1,39,841 crore approximately registering a growth of 55.8% over the exports of corresponding period of the previous financial year.

(d): An investment of Rs. 1,76,148 crore has been made in SEZs. The total direct employment for 6,20,824 persons has been generated in SEZs.

(e): The total land area involved in notified SEZs is 44,162 hectares.

(f): Requests for extension of validity period beyond the initial period of three years have been received from Developers citing the global economic slowdown/delay in getting requisite clearances etc., as grounds for extension. Having regard to the provisions of the SEZ Act, 2005 and SEZ Rules, 2006 and the grounds cited, the Board of Approval (BOA), depending on merits of each case, have permitted extension of validity of approval of 184 SEZs beyond the initial 3 years subject to the same terms and conditions as

envisaged in the original approval.